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SLP(C)No. 10014 OF 2000

ITEM No.204

Court No. 7

SECTION IX  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.10014/2000  
(From the judgement and order dated 11/12/1997 in AN 568/97  
of The HIGH COURT OF BOMBAY)

GHANSHYAM G. KHANCHANDANI

Petitioner (s)

VERSUS

MOHANDAS C.GURDASANI

Respondent (s)

(With prayer for interim relief)  
( For Final Disposal )  
With

SLP(C)No.20952/2000(With appln for c/delay in filing SLP)

Date : 31/08/2001 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU  
HON'BLE MR. JUSTICE DORAISWAMY RAJU

For Petitioner (s)      Petitioner-In-Person

For Respondent (s)      Mr. Uday Umesh Lalit,Adv.(NP)

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....J  
.SP2

Delay condoned in SLP(C) No. 20952/2000.  
Leave granted. Printing dispensed with.

.SP1

(Meenu Sethi)  
Court Master

(Om Prakash )  
Court Master